

IN THE NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, BENGALURU
[Hearing Through VC Mode]

ITEM No.14
I.A.95/2020, C.A Nos.73 & 89/2023 in
C.P.No.151/BB/2019

IN THE MATTER OF:

S Vasudevan & Ors. ... Petitioner
Vs.
M/s. Ozone Propex Pvt. Ltd. & Ors. ... Respondents

Order under Section 241- 242 of Companies Act, 2013

Order delivered on: 18.07.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. DR. VELAMUR G VENKATA CHALAPATHY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri A. Murali
For R-2 : Ms. Anandi Kamani

ORDER

1. Heard the Ld. Counsels for the Parties.
2. List the case before Regular Bench on **12.09.2024.**

-Sd-
DR. V G VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-
K. BISWAL
MEMBER (JUDICIAL)